

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	Hearing	433€/ 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

24) KRISHNAMURTHY ND, Respondent
8904201249 Narayana Electrical
Solutions (P) Ltd. *Krishnamurthy ND*

24) KIRAN P m
9008028277

- Petitioner

Kiran P m

Counsel for petitioner is present. Shri M.S. Narayana, Advocate has filed vakalat for respondent. Counsel for petitioner has filed memo along with annexures that notice was served on the respondent.

For filing objections list it on 19.09.2017. Meanwhile, Registry is directed to check and put up note on Form 5.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)